

<i>Sl No. Name of the Antibiotic</i>		<i>Price fixed under DPFO 1987 (Rs./kg.)</i>
<i>1</i>	<i>2</i>	<i>3</i>
12.	Cephalexin Monohydrate	4842.00
13.	Procaine Penicillin G	1127.00/BU
14.	Gentamycin Sulphate	12500.00
15.	Tetracycline Hcl.	1022.00

#### **Removal of Electric Poles in R. K. Puram, Delhi**

1923. SHRI C. SRINIVASAN: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that electric poles standing on the roads which were widened by the authorities in various parts of Delhi/New Delhi areas including R.K. Puram, have not been removed even after more than a year of widening of roads, causing thereby traffic problem; and

(b) if so, steps taken/propose to take to remove them expeditiously?

THE MINISTER OF STEEL AND MINES  
MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). According to the DESU, normally it takes six to eight months to execute a scheme for shifting/removal of electricity poles during the road widening process after the requisite estimated charges are deposited by the concerned road maintaining agency, i.e. the Municipal Corporation of Delhi, Public works Department, CPWD, and DDA etc. In the R.K. Puram area, DESU has already completed the work of shifting of poles on the Vivekanand Marg and Sangam Marg. The

work in respect of Venkateshwar Marg and Kama Kuti Marg is in the process of being awarded. Shifting of poles on the Tamil Sangam Marg and some other roads in the R. K. Puram area would be executed by the DESU on receipt of the requisite payment from the MCD.

#### **Late Running of Andhra Pradesh Express**

1924. SHRINANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is significant erosion in the punctuality of trains during the last six months;

(b) whether Andhra Pradesh Express has been regularly running late in the recent past;

(c) the reasons for such frequent late running; and

(e) the steps proposed to improve the performance of this Superfast train to Andhra Pradesh?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Punctuality of Andhra Pradesh Express during July 1990 was 58%.

(c) 158.

(d) Unforeseen factors like alarm chain pulling, accidents, bad weather, bandhs and equipment failures.

(e) Intensive chasing and round the clock monitoring.

**Allotment of Petrol Pumps and LPG Agencies in Delhi, Chandigarh and Punjab**

1925. SHRI KIRPAL SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the areas in Delhi, Chandigarh and Punjab where Government propose to allot petrol pumps/LPG agencies during the cur-

rent year; and

(b) the criteria for the allotment of gas agencies/petrol pumps in these areas?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) The information is given in the Statement given below. However, in view of the various steps preceding allotment of dealerships/distributorships it is not possible to indicate how many of these will be allotted during the current year.

(b) As per the present policy LPG distributorships are opened in a phases manner in towns/cities having a population of 20,000 and above (as per 1981 Census) with potential viability subject to availability of product. Petrol/Diesel Retail Outlets are being established in phases at locations satisfying the volume-distance norms, subject to overall product availability.

**STATEMENT**

**PUNJAB**

<i>Retail Outlets</i>	<i>LPG Distributorships</i>
1	2
1. Bains, Distt. Hoshiarpur	1. Gurdaspur
2. Ludhiana, Distt. Ludhiana	2. Ludhiana
3. Karheri, distt. Patiala	3. Batala
4. Daudhur, Distt. Faridkot	4. Moga
5. Galib, distt. Ludhiana	5. Ferozepur
6. Bhatinda, Distt. Bhatinda	6. Ludhiana (locations)
7. Alamwala, Distt. Faridkot	7. Mansa
8. Bholianwali, Distt. Faridkot	